

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
STARRED QUESTION No. 215
TO BE ANSWERED ON 01.08.2022**

Rashtriya Madhyamik Shiksha Abhiyan

***215. SHRI GAJANAN KIRTIKAR:
SHRI DHANUSH M. KUMAR:**

Will the Minister of EDUCATION be pleased to state:

(a) whether the objectives of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) has been fulfilled and if so, the details thereof along with the present status;

(b) whether the Government has failed to provide good quality and affordable secondary education to young persons under the scheme and if so, details thereof along with the reasons therefor;

(c) the details of the number of school buildings constructed in Maharashtra by the Government under RMSA during the last three years including current year;

(d) the details of the targets set and achieved under the scheme during the last three years and the current year, State-wise;

(e) whether the Government proposes to make changes in RMSA and if so, the details thereof; and

(f) the other steps taken/proposed to be taken by the Government to increase enrolment and completion of secondary school education?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

(a) to (f): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF LOK SABHA
STARRED QUESTION NO. 215 FOR ANSWER ON 01.08.2022 ASKED BY SHRI
GAJANAN KIRTIKAR & SHRI DHANUSH M. KUMAR HON'BLE MPs
REGARDING RASHTRIYA MADHYAMIK SHIKSHA ABHIYAN**

Education comes under the Concurrent List of the Constitution and majority of the schools in the states fall under the jurisdiction of the respective State Governments. The Centrally Sponsored Scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) was under implementation since 2009 to 2017-18 for universalizing Secondary education in the country. The RMSA along-with Sarva Shiksha Abhiyan (SSA) and Teacher Education (TE) have been subsumed in an integrated Centrally Sponsored Scheme for School Education – Samagra Shiksha from 2018-19. It is an overarching programme for the school education sector extending from pre-school to class XII. Samagra Shiksha aims at universalisation of Secondary and Higher Secondary education by providing support to States/UTs for setting up Secondary school and Higher Secondary school within a reasonable distance of 5 Km and 7-10 Km, respectively of every habitation. It also supports strengthening of school infrastructure by provision of funds for new/upgraded schools, additional classrooms, science laboratories, libraries, computer rooms, art and culture rooms, drinking water facilities, boys' toilets, separate girls' toilets, Children with Special Needs (CwSN) toilets etc., as per the gaps identified under UDISE+.

The State of Maharashtra has completed all the 54 such civil works sanctioned in 2019-20. During the year 2020-21 no civil work was sanctioned to Maharashtra. During the years 2021-22 and 2022-23, 85 and 120 civil works respectively were sanctioned which are unstarted.

State/UT-wise details of proposed Central Share, Central Share released and expenditure incurred during last three years and current year is given at Annexure.

In order to increase enrolment and completion of Secondary school education, Samagra Shiksha supports specific interventions such as ICT coverage, capacity building of teachers, upgradation of KGBVs upto class XII, Vocational Education, Transportation Allowance at Secondary level. In addition, various qualitative interventions such as Learning Enhancement/ Enrichment Programme, Holistic Progress Card, Library grants, sports grants, composite school grants, Rashtriya Avishkar Abhiyan etc. are also supported.

As per GIS based mapping conducted in the year 2021-22 including government, government aided and private schools, 95.48% of villages were covered by Secondary schools within a distance of 5 km and 90.55% of villages were covered by senior secondary schools within a distance of 7 km.

Annexure**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (f) OF LOK SABHA STARRED QUESTION NO. 215 FOR ANSWER ON 01.08.2022 ASKED BY SHRI GAJANAN KIRTIKAR & SHRI DHANUSH M. KUMAR HON'BLE MPs REGARDING RASHTRIYA MADHYAMIK SHIKSHA ABHIYAN****State/UT-wise details of proposed Central Share, Central Share released and Expenditure incurred (including State Share) during three years and current year****(Rs. in lakh)**

Sl. No.	Name of the State	2019-20			2020-21			2021-22			2022-23		
		Proposed Central Releases	Central Share Released	Expenditure including State share	Proposed Central Releases	Central Share Released	Expenditure including State share	Proposed Central Releases	Central Share Released	Expenditure including State share	Proposed Central Releases	Central Share Released as on 28-07-2022	Expenditure including State share as on 30-06-2022 as per PRABANDH
1	A & N Islands	4734.98	3093.94	3296.82	5545.59	4037.43	4466.32	5637.45	3152.32	3981.31	7162.15		858.70
2	Andhra Pradesh	129474.97	105996.21	139332.96	134853.54	86975.09	108463.94	134853.54	68301.36	147631.69	164184.20		7658.60
3	Arunachal Pradesh	44313.85	34717.07	35870.51	44215.86	33964.52	28533.14	44215.86	27996.24	37227.28	47018.88		4962.53
4	Assam	184896.66	152100.38	178493.37	197702.88	159429.09	189261.43	197702.88	156156.40	180164.80	240703.28		20938.92
5	Bihar	367391.02	326693.12	547839.00	382755.00	282822.81	518977.57	382755.00	340608.45	521636.02	466004.21		100013.79
6	Chandigarh	9751.34	6371.14	7670.41	9552.71	7115.42	8708.35	10024.09	10804.09	9197.53	12422.81	2140.36	0.00
7	Chhattisgarh	103957.75	101322.73	104163.36	88790.33	35068.41	104900.53	88790.33	33236.78	112146.81	108102.23		11907.27
8	Dadra & N. Haveli	4900.56	3835.33	3535.68	6717.80								
9	Daman & Diu	1508.67	924.44	34057.83	0.00	3493.77	27353.20	6740.66	2092.45	25427.67	8554.52		328.14
10	Delhi	30263.61	25698.06	870.36	31521.04	14926.44	4190.86	31521.05	14588.04	4144.60	37727.38		951.87
11	Goa	1786.63	1525.39	2412.72	1861.00	1788.38	2363.23	1861.00	1102.19	2874.14	2265.77		514.25
12	Gujarat	138301.52	115286.16	177430.42	104183.92	97632.80	179367.77	100974.38	89375.71	181959.60	122936.31		7888.71
13	Haryana	77592.51	61846.56	108614.95	85755.82	74570.72	122298.83	82538.73	51709.18	105383.82	90620.71		7211.52
14	Himachal Pradesh	55834.57	47315.93	51840.87	58166.16	49230.46	40971.15	58166.16	31910.05	47097.56	69488.17		1259.43
15	Jammu & Kashmir	179414.26	74028.22	32801.27	147213.74	38557.43	118393.51	132021.74	87398.83	77090.75	160736.47		3868.23
16	Jharkhand	99401.58	91426.74	183348.70	90018.00	86561.21	144324.65	90018.00	85897.13	155085.48	109596.92		32477.87

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17	Karnataka	77908.31	73032.69	109628.30	70761.11	61010.01	88924.79	70761.11	47451.63	121523.59	86151.66		17097.01
18	Kerala	24215.62	21420.28	36797.73	25221.99	23838.59	43704.37	25221.99	22512.79	44557.10	30707.77		3261.23
19	Ladakh	4225.00	4147.17	83.02	10203.97	5806.39	2042.92	9999.72	5717.55	2395.54	12108.66		0.00
20	Lakshadweep	828.45	728.11	510.25	826.16	254.63	261.63	573.33	216.15	343.53	786.86		24.46
21	Madhya Pradesh	282823.63	256144.65	467563.75	294630.92	246219.48	430851.72	294630.92	229279.75	425514.18	358607.45		41560.34
22	Maharashtra	101622.31	73423.81	138258.93	101370.47	63559.58	100403.44	101370.47	69302.88	67536.59	123418.55		56102.63
23	Manipur	36806.08	27363.08	34940.03	38242.09	32364.84	33382.79	37042.52	18250.19	32168.53	45099.28		614.00
24	Meghalaya	34865.40	32311.14	37260.57	42339.28	28355.68	37973.47	30584.23	27171.38	43476.36	37236.30		282.48
25	Mizoram	19639.61	16813.38	15392.55	23310.22	18855.02	18868.22	22559.99	17968.14	19574.87	27466.79		3383.22
26	Nagaland	24622.93	19047.59	19644.71	25624.49	21347.11	17667.03	21808.76	13734.16	23804.32	26552.17		3431.89
27	Odisha	189483.85	189289.15	305962.31	149745.39	130145.67	276836.93	145334.43	123807.39	226818.78	176944.67		26410.19
28	Puducherry	1453.68	786.54	1408.25	1514.00	972.44	2308.75	1514.00	1397.54	1946.51	1843.30		395.13
29	Punjab	52179.23	46239.27	105492.69	57209.85	53143.13	127315.71	54353.29	50127.01	97085.11	66175.13		14749.65
30	Rajasthan	319075.50	291132.13	373349.39	273019.53	225943.67	425873.85	273019.53	240582.13	444355.54	330877.36		8013.72
31	Sikkim	9616.96	11040.54	10176.86	12749.33	6451.72	9225.78	12249.29	10012.46	9904.14	14913.51		1159.00
32	Tamil Nadu	180173.13	176912.17	296785.05	164996.07	162153.74	271492.84	164996.07	159882.18	279038.58	197417.85		0.00
33	Telangana	109524.69	109524.00	158520.45	88061.36	34807.36	105952.79	88061.36	55327.91	95397.23	107214.72		19343.19
34	Tripura	31211.13	23492.36	32043.99	42642.69	40371.19	31348.56	31820.19	22692.81	36168.05	38741.08		5434.70
35	Uttar Pradesh	560934.86	498559.56	681355.68	553308.53	457185.61	668457.44	512311.236	204497.10	463207.76	583123.97		53200.30
36	Uttarakhand	81815.77	51187.76	53723.01	78773.29	54149.33	58187.32	67262.62	32083.60	57072.76	80124.06		0.00
37	West Bengal	163525.32	157905.49	279831.05	133877.32	132743.02	191443.12	133877.32	130974.48	238380.34	162995.64		27259.37
	Total	3740075.94	3232682.27	4770307.80	3577281.44	2775852.18	4545097.95	3467173.24	2487318.43	4341318.47	4156030.79	2140.36	482562.34